

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4521  
ANSWERED ON:08.05.2007  
SELF FINANCING EDUCATION INSTITUTION ACT  
Surendran Shri Chengara

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

(a) whether the Union Government has received the Kerala Self Financing Educational institution Act passed by the Kerala legislative Assembly for getting it included in the Ninth Schedule of the Constitution; and

(b) if so3 the response of the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(a) and (b): information is being collected and will be Said on the Table of the House.